

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL AND PENDENCY OF IPR AND NON-IPR COMMERCIAL CASES BEFORE COMMERCIAL DIVISION DURING THE MONTH OF MAY, 2026

COMMERCIAL CASES (IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.05.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.05.26
CIVIL SUITS (COMM)	2877	143	65	2955
CIVIL ORIGINAL (COMM-IPD-TM)	1084	32	9	1107
CIVIL ORIGINAL (COMM-IPD-CR)	195	1	1	195
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0
CIVIL APPEAL (COMM-IPD-PAT)	143	10	14	139
CIVIL APPEAL (COMM-IPD-PV)	1	0	0	1
CIVIL APPEAL (COMM-IPD-TM)	131	12	5	138
CIVIL APPEAL (COMM-IPD-CR)	16	0	1	15
CIVIL ORIGINAL (COMM-IPD-PAT)	60	0	0	60
CIVIL ORIGINAL (COMM-IPD-PV)	0	0	0	0
CIVIL ORIGINAL (COMM-IPD-GI)	0	0	0	0
TOTAL	4507	198	95	4610

COMMERCIAL CASES (NON-IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.05.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.05.26
CIVIL SUITS (COMM)	1459	47	18	1488
ORIGINAL MISC. PET. (I) (COMM)	255	49	77	227
ORIGINAL MISC. PET. (T) (COMM)	60	11	10	61
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0
ORIGINAL MISC. PET. (E) (COMM)	25	2	3	24
ORIGINAL MISC. PET. (COMM)	2619	56	55	2620
ORIGINAL MISC. PET. (ENF.) (COMM)	1052	31	18	1065
ORIGINAL MISC. PET. (EFA) (COMM)	45	1	0	46
ARBITRATION APPEAL (COMM)	62	16	7	71
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	91	82	76	97
COUNTER CLAIMS (COMM)	184	4	8	180
CIVIL SUITS (COMM) (INFRA)	2	0	0	2
TOTAL	5854	299	272	5881